



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R
Dated 27.09.2019

All the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh working under the Gauhati High Court are hereby requested to furnish a copy of their passport size coloured photo, in formal attire, through e-mail (id- regv.ghc@gmail.com) and also by post, within 04.10.2019.

The specifications of the soft copy of photo to be sent through e-mail are:

1. The photo in formal attire should not be older than three months.
2. The size of the photo should be of maximum 50 kb.
3. The dimension should be 354 pixel x 276 pixel (length x breadth).

The specifications of the hard copy of photo to be sent by post are:

1. The photo in formal attire should not be older than three months.
2. The dimension should be 3.5 cm x 2.5 cm (length x breadth).

By order.
Sd/- M. K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/1990/5791-5810 /A dated 27.09.2019

Copy to:

1. The Registrar, Gauhati High Court, Kohima Bench/ Aizawl Bench/ Itanagar Permanent Bench. He/ She is requested to ensure that the photographs of Judicial Officers working in his/her state reach this Registry within stipulated time.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The District & Sessions Judge, _____ . He/ She is requested to ensure that the photographs of Judicial Officers working under his/her establishment reach this Registry within stipulated time.
5. The Member- Secretary, Assam State Legal Services Authority, Guwahati. He/ She is requested to ensure that the photographs of Judicial Officers working under his/her establishment reach this Registry within stipulated time.
6. The Director, Judicial Academy, Assam. She is requested to ensure that the photographs of Judicial Officers working under her reach this Registry within stipulated time.
7. The Member, MACT, _____.
8. The Principal Judge, Family Court, _____ . He/ She is requested to ensure that the photographs of Judicial Officers working under his/her establishment reach this Registry within stipulated time.

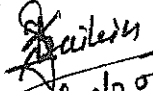
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9. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
10. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI & NIA Court, Assam, Guwahati.
13. The Special Judge, CBI, Addl. Court (No. 1/ No. 2/ No. 3), Chandmari, Guwahati-3.
14. The Judge, Designated Court, Guwahati.
15. The Chief Judicial Magistrate,_____. He/ She is requested to ensure that the photographs of Judicial Officers working under his/her establishment reach this Registry within stipulated time.
16. The Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
17. The Deputy Secretary to the Govt. of Assam, Judicial Department, Assam.
18. The Joint Registrar,_____
19. The Deputy Registrar,_____
20. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Administration).


REGISTRAR (VIGILANCE)

27/09/2019


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